

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2451  
ANSWERED ON:08.12.2005  
VIOLATION OF RULES BY SPICE JET  
Bhakta Shri Manoranjan

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether attention of the Government has been drawn to the news-item captioned `Spice Jet goes extra mile for passengers, lands in a spot` appearing in the Times of India dated November 3, 2005;
- (b) if so, the facts thereof; and
- (c) the reaction of the Government from security point of view and the action taken against the airline for violating the rules?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION ( SHRI PRAFUL PATEL )

(a) & (b): Two passengers, both foreign nationals had arrived at domestic terminal IGI airport, Delhi at 0230 hrs. by Spice Jet on 30.10.2005 and were to catch international flight from Terminal-II(International), IGI Airprot Delhi at 0420 hrs. Carriage o f the passengers from domestic to international airport building is done by the coach provided by the AAI from air side. Instead of dropping the passengers to the coach provided by AAI,the staff of Spice Jet dropped them directly to the international terminal building in their own vehicle.

(c) Spice Jet has placed under suspension the defaulting employees and reiterated the existing security instructions.